

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 57 of 2014

Dated: 20thOctober, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Himachal Pradesh State Electricity Board Ltd.Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission & Ors.
.... Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent (s) : Mr. Pradeep Misra for R-1

ORDER

In this Appeal, the pleadings are said to be complete. Since, it is a tariff matter, it would take lot of time in concluding the arguments. At the request of learned counsels appearing for the parties, post this matter for hearing on **10.12.2015**.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

Jps/vg